

# SUPREME COURT OF INDIA

(GRANT NO.65)

## Statement of Receipts and Disbursements for the year 2013-14 (Rupees in Crores)

S.No.	Head of Account	Actuals upto Sep, 2013	Copy upto Sep,2012	% Variation
	<b><u>Receipts</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Receipts</b>			
	Tax Revenue	3.35	2.71	23.62
	Non-Tax Revenue	1.64	1.74	-5.75
	Grants-in-aid & contribution			
	<b>Capital Receipts</b>			
	Recovery of Loans	0.16	0.17	-5.88
	Other Non- DebtCapital Receipts			
	Public Debt			
	<b>Contingency Fund</b>			
	<b>Public Account</b>	88.97	84.74	4.99
<b>A</b>	<b>Total Receipts</b>	<b>94.13</b>	<b>89.36</b>	<b>5.34</b>
	<b><u>Disbursements</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Expenditure</b>			
	Plan			
	Non-Plan	77.1	67.79	13.73
	<b>Capital Expenditure</b>			
	Plan			
	Non-Plan			
	<b>Loans &amp; Advances</b>			
	Plan			
	Non-Plan	0.17	0.03	466.67
	<b>Contingency Fund</b>			
	<b>Public Account</b>	101.82	84.11	21.06
<b>B</b>	<b>Total Disbursements</b>	<b>179.09</b>	<b>151.93</b>	<b>17.88</b>
<b>C</b>	<b>Net Cash Flow (A-B)</b>	<b>-84.97</b>	<b>-62.57</b>	

**Copy-Corresponding figure for Previous Year**

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr.Accounts officer

# SUPREME COURT OF INDIA

## Statement of Receipts for the year (2013-2014)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Sep, 2013	Coppy upto Sep, 2012	% Growth
	<b><u>Revenue Receipts</u></b>			
1	0021-Taxes other than Corp.Tax	3.35	2.71	23.62
2	0049-Interest Receipts	0.13	0.12	8.33
3	0059-Public Works	0.67	0.68	-1.47
4	0070-Other Administrative Service	0.3	0.31	-3.23
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.15	0.24	-37.50
6	0210-Medical and Public Health	0.23	0.24	-4.17
7	0216-Housing	0.16	0.15	6.67
	<b><u>Capital Receipts</u></b>			
1	Servants	0.16	0.17	-5.88
	<b><u>Total:</u></b>	<b>5.15</b>	<b>4.62</b>	<b>11.47</b>

*Coppy-Corresponding figure for Previous Year*

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**SUPREME COURT OF INDIA**

**Scheme Wise Statement of Expenditure for the year (2013-2014)**

*(Rupees in Crore)*

S.No.		B.E. 2013-2014			Actual Exp upto -Sep, 2013			Coppo upto Sep, 2012		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	<b>Grant No.65</b>									
	Supreme Court of India	0	129.41	129.41		71.84	71.84		64.14	64.14
<b><i>COPPY- Corresponding figure for Previous year</i></b>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

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